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Title: Introduction of the Payment of Wages (Amendment) Bill, 2017.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : Madam, I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936. "

*The motion was adopted.*

SHRI BANDARU DATTATREYA: I introduce the Bill.